



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No.142/2021
MA No.160/2021**

This the 1st day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Pramod Kumar Sharma Mob. No.9811591412
S/o Shri Harish Chand Sharma
LDC, Ordinance
Quarter No.151, New Type-II
Ordinance Factory Estate
Murad Nagar Ghaziabad, U.P.
Email-sharamacomputereducation@gmail.com.
2. Amit Kumar Mob.No.9720585964
S/o Shri Balveer Singh
LDC, Ordinance
Quarter No.165, New Type-II
Ordinance Factory Estate
Murad Nagar
Ghaziabad U.P.
Email-amit0029@gmail.com
3. Sanjeev Kumar Mob. No.9599021021
S/o Shri Satyapal Yadav
R/o Quarter No.207, New Type-II
Ordinance Factory Estate
Murad Nagar Ghaziabad U.P.
Email-sanjeevyadav0021@gmail.com
4. Preeti Meena Mob. No.9651527938
W/o Shri Gajraj Meena
R/o Quarter No.Q.87, Block-21
Ordinance Factory Estate
Murad Nagar Ghaziabad U.P.
Email.meenapreeti67@gmail.com
5. Sandeep Sharma Mob. No.9756390227
S/o Shri Ashok Kumar Sharama
R/o Quarter No.P54, South



Ordnance Factory Estate
Murad Nagar Ghaziabad U.P.
Email.deep7193@gmail.com

6. Pankaj Kumar Mob. No.9536476032
S/o Shri Mohan Singh
R/o Quarter No.699, New Type-I
Ordnance Factory Estate
Murad Nagar, Ghaziabad U.P.
Email-pankajofm986@gmail.com ...

Applicants

(through Advocate Shri Kunwar Arish Ali)

Versus

1. Union of India
Ministry of Defence
Through its Secretary
Department of Defence Production
South Block, New Delhi – 110 001.
Email-mohammedmugeem@gmail.com
2. Central Vigilance Commissioner
Central Vigilance Commission
Satarkta Bhavan, G.P.O. Complex
Block-A, I.N.A. New Delhi 110 023.
Email-cenvigil@nic.in
3. The Director General Ordnance Factories
Ordnance Factory Board
10-A, Shaheed Khudiram Bose Road Kolkata
Email-webadmin.ofb@nic.in
4. The Principle Director
Ordnance Factories Institute of Learning
Raipur Dehradun 248008
Email-ofildd.ofb@nic.in
5. Ordnance Factory Recruitment Cell
Ambajhari, Nagpur
Maharashtra -440 021
Email-ofaj.ofb@nic.in
6. The General Manager
Ordnance Factory Muradnagar
Ghaziabad U.P.

Email-ofm.ofb@nic.in

Respondents

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(through Advocate Shri S.N.Verma)



ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

After arguing for some time, learned counsel for the applicants seeks permission to withdraw the OA with liberty to the applicants to file another one after three months, if occasion arises therefor and if so advised.

Permission is granted. OA stands dismissed as withdrawn with liberty as aforesaid.

Pending MA also stands dismissed as withdrawn with liberty as aforesaid.

(R.N. Singh)
Member (J)

(A. K. Bishnoi)
Member (A)

/dkm/ravi/uma/